

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2376
TO BE ANSWERED ON 19/12/2025

FUNDS OWED TO STATES UNDER MGNREGS

2376 Shri Derek O' Brien:

Will the Minister of Rural Development be pleased to state:

- (a) the amount of funds (in ₹) owed to States under the heads of 'wages' and 'material and admin' under MGNREGS Scheme component-wise and State-wise details; and
- (b) the amount of funds (in ₹) given to West Bengal in the last four years, year-wise details?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. Fund release is a continuous process and Central Government is committed to making funds available to the States/UTs as per demand for work on the ground. State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 15.12.2025 are given at **Annexure**.

(b): During the Financial Years 2021–22 and 2022–23, amounts of Rs.7,507.80 crore and Rs. 1.33 crore, respectively, were released to the Government of West Bengal.

Further, the proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

This Department has issued orders dated 06.12.2025 for the resumption of the implementation of the Mahatma Gandhi NREGS in the State of West Bengal which is subject to mandatory compliance with the special conditions, so as to facilitate the effective and lawful implementation of the Scheme in the State and to ensure that past instances of misappropriation and irregularities are not repeated. The State Government has been requested to submit the Labour Budget proposal for the current Financial Year 2025-26 for consideration of the Empowered Committee, Mahatma Gandhi NREGS.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2376 dated 19.12.2025.

State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 15.12.2025 (Rs. in crores)			
States/UTs	Admin	Material	Wages
Andhra Pradesh	80.54	583.73	425.23
Arunachal Pradesh	0.92	49.16	5.26
Assam	28.03	410.07	5.31
Bihar	15.13	416.52	18.80
Chhattisgarh	9.81	106.75	8.31
Goa	0.02	0.43	0.00
Gujarat	12.66	23.64	82.85
Haryana	0.43	41.59	0.87
Himachal Pradesh	5.74	72.03	2.15
Jammu And Kashmir	18.16	198.34	70.38
Jharkhand	5.51	299.59	16.93
Karnataka	39.35	578.06	10.50
Kerala	52.53	192.61	419.32
Ladakh	0.39	3.77	1.03
Madhya Pradesh	98.81	629.21	207.56
Maharashtra	34.41	701.34	14.55
Manipur	4.30	156.38	12.56
Meghalaya	1.22	65.46	4.25
Mizoram	1.02	0.25	5.91
Nagaland	2.30	76.14	24.79
Odisha	2.66	238.09	20.78
Punjab	1.83	116.44	1.69
Rajasthan	9.91	838.04	10.26
Sikkim	0.04	2.48	0.22
Tamil Nadu	35.41	594.80	365.72
Telangana	12.48	212.85	1.16
Tripura	26.11	139.63	1.80
Uttar Pradesh	103.94	1086.81	24.13
Uttarakhand	3.93	55.72	1.75
West Bengal**	**	**	**
Andaman and Nicobar	0.00	0.03	0.00
Dadra & Nagar Haveli & Daman & Diu	0.00	0.01	2.27
Lakshadweep	0.00	0.00	0.00
Puducherry	0.47	0.00	0.00

Note: The pending liability of Material Component includes- the pending liability of FY 2025-26 (as per NREGASoft) and for FY 2024-25 (actual). There is no pendency for the previous year under Wage & Admin Components.

**The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee of the Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State. Therefore, as per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.
